

URGENT

**HIGH COURT OF ORISSA; CUTTACK**

No. 656(95)  
XIX-08/2012

FROM

SHRI B. K. MISHRA,  
SPECIAL OFFICER (ADMINISTRATION)

TO

1. The District and Sessions Judge (All)
2. the Special Judge (Vigilance), Cuttack/ Bhubaneswar/ Sambalpur/ Berhampur / Balasore/ Bolangir /Jeypore/ Keonjher/ Bhawanipatna / Phulbani / Baripada.
3. the Special Judge(C.B.I.-I), Bhubaneswar,
4. the Special Judge(C.B.I.-II), Bhubaneswar,
5. the Special Judge(C.B.I.-III), Bhubaneswar,
6. the Special Judge(C.B.I.-IV), Bhubaneswar,
7. the Judge, Family Court, Cuttack/Rourkela/ Puri/ Berhampur/ Balasore/ Jajpur/ Khurda/ Bhubaneswar/Sambalpur/Phulbani/ Baripada/ Kendrapara /Dhenkanal/ Jeypore/ Bolangir/ Bhawanipatna/ Keonjhar.
8. the Chief Judicial Magistrates (All)

Cuttack, Dated the 21<sup>st</sup> January, 2014

Sub;- District Judges' Conference, 2014.

Ref- Courts earlier Letter No. 432 (70) dtd. 16.01.2013

Sir,

I am directed to inform that the District Judges' Conference of the State for the year, 2014 will be held on 31.01,2014 and 01.02,2014\_in the New Conference Hall of the Old Building of the High Court.

The agenda and proposed action plan follows .

Yours faithfully,

*B.K. Mishra*  
21.1.2014

Special Officer (Admn.)

**OFFICE OF THE DISTRICT JUDGE, GANJAM, BERHAMPUR.**

Memo No. 515<sup>(45)</sup> /dtd. 22.1.2014.

Copy to the:-

The Judge, Family Court, Berhampur,  
The Special Judge (Vigilance), Berhampur,  
The Ist./2<sup>nd</sup>./3<sup>rd</sup>. Addl. Dist. Judge, Berhampur,  
The Addl. Dist. Judge, Bhanjanagar/ Chatrapur/ Aska,  
The Chief Judicial Magistrate, Ganjam, Berhampur,  
The Registrar, Civil Courts, Berhampur,  
The Civil Judge(SD), Berhampur/Chatrapur/Bhanjanagar/ Aska  
/Khallikote/Kodala,  
The Civil Judge(JD), Berhampur/ Aska,  
The SDJM, Berhampur/Chatrapur/Bhanjanagar,  
The JMFC, Digapahandi/ Patrapur/ Purushottampur/ Aska/ Bhanjanagar/  
Khallikote/ Kodala/ Chatrapur/Hinjilicut/Sorada/Buguda,  
The Nyayadhikari, Gramnyayalaya at Sanakhemundi,  
The JMFC(Transport). Berhampur,  
Shri Binaya Kumar Patra, JMFC, Aska,  
Miss. Sucharita Mohanty, / Miss. S.S. Patra, JMFCs, Berhampur,  
The Special Judicial Magistrate, Berhampur,  
The Judge in-charge of Accounts/Nizarat/Copying Section/Record Room/Library,  
Dist. Court, Berhampur,  
The Court Manager, Dist. Court, Berhampur,  
The System Officer, Dist. Court, Berhampur,

for information and necessary action.

  
22.1.14.  
**Registrar,**  
**Civil Courts, Berhampur.**